

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

C I R C U L A R

**Subject:- Demise of Shri Ram Nath Gupta, revered father of Ms. Rashmi Gupta, Officer of DIJS.**

With profound sorrow and grief, this is to inform that Shri Ram Nath Gupta, revered father of Ms. Rashmi Gupta, Officer of DIJS, has left for his heavenly abode.

The cremation shall take place today i.e. on 27.01.2025 (Monday) at 12:00 noon at Garh Mukteshwar, District Hapur, Uttar Pradesh.

(BIHARAT AGGARWAL)  
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)  
DELHI

No. 6182-6432 /ACJ (Central)/2025 Dated, Delhi the 27 JAN 2025

Copy forwarded for necessary information and necessary action to:-

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judges, all Court Complexes, Delhi.
3. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts Complex, Dwarka, New Delhi with request to circulate this circular amongst all the Judges, Family Courts in their respective districts.
4. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi Sachivalya, New Delhi
5. The Ld. Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi
6. All the Ld. Judicial Officer, Central District, Tis Hazari Courts, Delhi & on Deputation/Diverted Capacity.
7. The Ld. Member Secretary, Delhi State Legal Services Authority, Rouse Avenue District Court, New Delhi.
8. The PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
9. All the Ld. ACJs of all Courts Complexes of Delhi with the request to circulate the same to the Judicial Officers of their respective districts.
10. Protocol Branch (Central), Tis Hazari Court, Delhi with the direction to bring this circular to the notice of former Judicial Officers through WhatsApp Group.
11. Notice Boards of all the Bar Associations at Tis Hazari, Patiala House, Dwarka, Rohini, Saket, KKD Courts, Delhi.
12. R & I Branch for uploading on LAYERS/on Centralized website also.

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